

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.889
TO BE ANSWERED ON 26.07.2024**

EMPLOYEES OF PRIVATE AGENCY IN HOSPITAL

889 SHRI DILESHWAR KAMAIT

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the employees of private agency such as Security Guards, Sanitation Workers and Attendants who are working in various hospitals are involved in corruption there;
- (b) if so, the steps taken/proposed to be taken by the Government to check corruption in hospitals in the interest of public; and
- (c) the number of private agencies identified by the Government which are found to be involved in corruption during the last three years along with the action taken against them, yearwise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Public health and hospitals are state subjects. No such data is maintained centrally. However, as far as three Central Government Hospitals of Delhi, i.e, Safdarjung Hospital (SJH), Dr. Ram Manohar Lohia Hospital (Dr. RMLH) and Lady Hardinge Medical College and Associated Hospitals (LHMC & Associated Hospitals) are concerned, complaints received occasionally are addressed as per rules through public grievance redressal system. 645 number of public grievances/complaints, received, have been disposed of during 01.01.2023 to 30.06.2024. Constant vigil on private agencies is kept to check corruption.
